

From: -

S. K. Singh-I, H.J.S,  
Registrar General,  
High Court of Judicature at  
Allahabad.

To,

All the District Judges,  
Subordinate to the High Court of Judicature at  
Allahabad.

No. C.L. 16 /VIII-C-114 Admin. (F) Dated. 31.03. 2015.

Subject: Nomination of Hon'ble Judges as Administrative Judge.


Sir,

I have been directed to say that under order of Hon'ble the Chief Justice, the following Hon'ble Judges have been nominated as Hon'ble Administrative Judge for the Sessions Division noted against their names under Rule 1 of Chapter III of Rules of the Court 1952 (as amended by Notification No. C-1572 JR (S) VIII-C-151 dated August 1, 1994 read with notification No.89/VIII-C-151, dated.14.02.2000) for the period from April 1<sup>st</sup>, 2015 to March 31<sup>st</sup>, 2016.

Sl. No.	NAME OF HON'BLE JUDGES	ADMINISTRATIVE JUDGES OF THE SESSIONS DIVISION
1.	Hon'ble Mr. Justice Krishna Murari	Bareilly, Pilibhit
2.	Hon'ble Mr. Justice Dinesh Maheshwari	Mathura
3.	Hon'ble Mr. Justice Ravindra Singh	Saharanpur
4.	Hon'ble Mr. Justice Rajiv Sharma	Sitapur
5.	Hon'ble Mr. Justice Amreshwar Pratap Sahi	Ghaziabad
6.	Hon'ble Mr. Justice Vikram Nath	Lucknow
7.	Hon'ble Mr. Justice Satyendra Singh Chauhan	Faizabad
8.	Hon'ble Mr. Justice Sudhir Agarwal	G B Nagar, Baghpat
9.	Hon'ble Mr. Justice Shrinarain Shukla	Varanasi
10.	Hon'ble Mr. Justice Ajai Lamba	Bulandshahr
11.	Hon'ble Mr. Justice Ran Vijai Singh	Azamgarh
12.	Hon'ble Mr. Justice Pankaj Mithal	Allahabad
13.	Hon'ble Mr. Justice Arvind Kumar Tripathi	Hardoi
14.	Hon'ble Mr. Justice Shashi Kant Gupta	Meerut, Agra
15.	Hon'ble Mr. Justice B K Narayana	Kanpur Nagar
16.	Hon'ble Mr. Justice R D Khare	Jhansi
17.	Hon'ble Mr. Justice Shabihul Hasnain	Pratapgarh
18.	Hon'ble Mr. Justice Abhinava Upadhya	Aligarh, Hathras
19.	Hon'ble Mr. Justice Ashwani Kumar Singh	Jaunpur
20.	Hon'ble Dr. Justice D K Arora	Barabanki, Gonda
21.	Hon'ble Mr. Justice Anil Kumar	Etah
22.	Hon'ble Ms. Justice Naheed Ara Moonis	Sultanpur
23.	Hon'ble Mr. Justice Ritu Raj Awasthi	Unnao
24.	Hon'ble Mr. Justice Dinesh Gupta	Bahraich
25.	Hon'ble Mr. Justice S V S Rathore	Rae Bareli
26.	Hon'ble Mr. Justice Sudhir Kumar Saxena	Deoria
27.	Hon'ble Mr. Justice Ashok Pal Singh	Basti
28.	Hon'ble Mr. Justice Vijay Prakash Pathak	Jalaun at Orai
29.	Hon'ble Mr. Justice P K S Baghel	Muzaffarnagar, Firozabad
30.	Hon'ble Mr. Justice R S Ram (Maurya)	Mainpuri, Farrukhabad
31.	Hon'ble Mr. Justice B Amit Sthalekar	Moradabad, Rampur
32.	Hon'ble Mr. Justice Pankaj Naqvi	Etawah

33.	Hon'ble Mr. Justice Manoj Misra	Lakhimpur Kheri
34.	Hon'ble Mr. Justice Ramesh Sinha	Gorakhpur, Sant Kabir Nagar
35.	Hon'ble Mrs. Justice Sunita Agarwal	Fatehpur
36.	Hon'ble Mr. Justice D K Upadhyaya	Bijnor
37.	Hon'ble Mr. Justice Vishnu Chandra Gupta	Hamirpur
38.	Hon'ble Mr. Justice Mohammad Tahir	Ghazipur
39.	Hon'ble Mr. Justice Aditya Nath Mittal	Bhadohi
40.	Hon'ble Mr. Justice Mahendra Dayal	Kannauj
41.	Hon'ble Mr. Justice Anil Kumar Sharma	Ambedkar Nagar
42.	Hon'ble Mr. Justice Brijesh Kumar Srivastava- II	Siddharth Nagar
43.	Hon'ble Mr. Justice Bharat Bhushan	J P Nagar, Budaun
44.	Hon'ble Mr. Justice Bachchoo Lal	Auraiya
45.	Hon'ble Mr. Justice Rakesh Srivastava	Sonbhadra
46.	Hon'ble Mr. Justice S P Kesarwani	Kasganj
47.	Hon'ble Mr. Justice Vipin Sinha	Kushinagar
48.	Hon'ble Mr. Justice K N Bajpayee	Chitrakoot
49.	Hon'ble Mr. Justice Manoj Kumar Gupta	Mahoba
50.	Hon'ble Mr. Justice Anjani Kumar Mishra	Lalitpur
51.	Hon'ble Mr. Justice M C Tripathi	Kaushambi
52.	Hon'ble Mr. Justice Suneet Kumar	Ballia
53.	Hon'ble Mr. Justice V K Birla	Shravasti
54.	Hon'ble Mr. Justice A R Masoodi	Maharajganj
55.	Hon'ble Mr. Justice Ashwani Kumar Mishra	Shamli
56.	Hon'ble Mr. Justice Rajan Roy	Mau
57.	Hon'ble Mr. Justice A H Khan	Hapur
58.	Hon'ble Mrs. Justice Ranjana Pandya	Sambhal
59.	Hon'ble Mrs. Justice Vijay Lakshmi	Chandauli
60.	Hon'ble Mr. Justice Arvind Kumar Mishra-I	Mirzapur
61.	Hon'ble Mr. Justice Anant Kumar	Ramabai Nagar
62.	Hon'ble Mr. Justice Harsh Kumar	Shahjahanpur
63.	Hon'ble Mr. Justice Shashi Kant	Balrampur
64.	Hon'ble Mr. Justice Om Prakash VII	C S M Nagar
65.	Hon'ble Mr. Justice Yashwant Varma	Banda

Yours faithfully,

  
Registrar General.

No. 4469 /VIII-C-114 Admin. (F) Dated. 31.03.2015

Copy forwarded for information and necessary action to: -

1. The Chief Secretary to Government of Uttar Pradesh, Lucknow.
2. The Principal Secretary (Appointment) Section-4, Government of U.P. Lucknow.
3. The Principal Secretary Appointment (C) Department Government of U.P. Lucknow.
4. The Principal Secretary & L.R. to Government of U.P. Vidhan Bhawan, Lucknow.
5. The Principal Secretary (Home) Government of U. P. Lucknow.
6. The Advocate General, Uttar Pradesh, Allahabad.
7. The Special Officer (Vigilance), High Court, Allahabad.
8. The Registrar, High Court, Lucknow Bench, Lucknow.
9. The In charge, Computer Center, High Court, Allahabad.
10. All the Officers including the Section Officers of the High Court, Allahabad and Lucknow Bench Lucknow.
11. All the Private Secretaries to Hon'ble Judges of High Court, Allahabad and Lucknow Bench, Lucknow for Information to their Lordship's.

By order of the Court,

  
31/3/15  
Registrar General.